

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

IA (IBC) 1406/2022 in CP (IB) No. 251/9/HDB/2020
U/s 9 of IBC, 2016

IN THE MATTER OF:

Mr Pradeep Kumar Sravanam

...Operational Creditor

Vs

Anjali WaterFord Hospitality and Infra Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC)1406/2022

Ld. Counsel Smt. Mummaneni Vazra Laxmi for the applicant present.

List the matter on 02.01.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)